

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 202 OF 2016 &  
IA NO. 163 OF 2018**

**Dated: 14<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Sasan Power Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**Counsel for the Appellant(s)**

**: Mr. Sajan Poovayya, Sr. Adv.  
Mr. Vishrov Mukerjee  
Ms. Riyanka  
Mr. Janmali Manikala  
Ms. Catherine Kayllore**

**Counsel for the Respondent(s)**

**: Mr. K. S. Dhingra for R-1**

**Mr. G. Umapathy  
Mr. Aditya Singh for R-2**

**Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava  
Ms. Harshita Sina for R-3 to 6**

**Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya for R-7 to 9 & 14**

**Mr. Vivek Kumar for R-10**

**Mr. Rahul Dhawan  
Mr. Mohit Aggarwal for R-11 & 12**

Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Neha Garg  
Mr. Ashwin Ramanathan for R-13

## **ORDER**

List the matter for further hearing on **19.11.2018**. In the meantime, learned counsel for respondent Nos. 7, 9 and 14 is permitted to file written submissions with advance copy to the other side.

**(S. D. Dubey)**  
**Technical Member**

*mk/js*

**(Justice Manjula Chellur)**  
**Chairperson**